

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984/2020 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Sciences Private Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3 others
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Private Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER


Learned counsel for the RP appeared.

The Corporate Debtor had challenged order of admission of CIRP before Hon'ble NCLAT.

Matter stands adjourned for further consideration to 30.04.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL